

Diary No. - 11236 - 2020
REEPAK KANSAL vs. UNION OF INDIA

Case Details	
Diary No.	11236/2020 Filed on 12-05-2020 10:35 AM [SECTION: PIL-W] PENDING
Case No.	W.P.(C) No. 000762 - / 2020 Registered on 29-07-2020 (Verified On 31-07-2020)
Present/Last Listed On	07-08-2020 [HON'BLE THE CHIEF JUSTICE, HON'BLE MR. JUSTICE A. S. BOPANNA and HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN]
Status/Stage	Pending - (Motion Hearing [FRESH FOR ADMISSION] - CIVIL CASES) Notice Returnable (D.O.W 4.M.C)-Ord dt:07-08-2020
Tentatively case may be listed on (likely to be listed on)	07-09-2020 (Computer generated)
Category	0812-Letter Petition & Pil Matters : Others
Act	
Petitioner(s)	1 REEPAK KANSAL S/D/W/Thru:- HANSRAJ KANSAL WB 211, LANE NO. 3, GANESH NAGAR II, SAKAR PUR , DISTRICT: DELHI , , DELHI
Respondent(s)	1 UNION OF INDIA THRU SECRETARY MINISTRY OF INFORMATION AND BROADCASTING, A WING SHASTRI BHAWAN , DISTRICT: NEW DELHI ,NEW DELHI , DELHI 2 NEWS BROADCASTERS ASSOCIATION THROUGH ITS PRESIDENT through its president FF-42, OMAXE SQUARE, COMMERCIAL CENTER , DISTRICT: JASOLA ,SOUTH * , DELHI 3 NEWS BROADCASTING STANDARDS AUTHORITY OF INDIA THROUGH ITS SECRETARY through its secretary C/O NEWS BROADCASTERS ASSOCIATION MANTEC HOUSE, C-56/5, 2ND FLOOR, SECTOR 62 ,NOIDA , UTTAR PRADESH 4 PRESS COUNCIL OF INDIA THROUGH SECRETARY through secretary SOOCHNA BHAVAN, 8-CGO COMPLEX, LODHI ROAD ,NEW DELHI , DELHI
Pet. Advocate(s)	HARISHA S.R.
Resp. Advocate(s)	
U/Section	

Indexing
Earlier Court Details
Tagged Matters
Listing Dates
Interlocutory Application / Documents
Court Fees
Notices
Defects
Judgement/Orders